

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-190-2020

Reema Shirodkar

..... Petitioner

V e r s u s

Desmond Alvares &amp; others

..... Respondents

Adv. Gaurish N. Agni for the Petitioner.

Mr. M. Salkar, Government Advocate for the Respondent nos.3 to 9.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 11th September, 2020.****ORDER:**

Issue notice to the respondents returnable on 25/9/2020.

2. Shri M. Salkar, Government Advocate, appears for the respondent nos.3 to 9.

**DAMA SESHADRI NAIDU, J.**

AP/-